

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*[Hearing Through VC Mode]*

**ITEM No.28**  
**Execution Petition 1/2023 in**  
**T.P No. 77/2016**  
**C.P.No. 53/2015**

**IN THE MATTER OF:**

Ganga Reddy ... Petitioner  
Vs.  
MG -6 Wholesale Market (I) Pvt. Ltd. ... Respondent

**Order under Section 397- 398 of Companies Act, 2013**

**Order delivered on: 18.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. DR. VELAMUR G VENKATA CHALAPATHY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Proxy Counsel

**ORDER**

1. Heard the Ld. Proxy Counsel for the Petitioner.
2. Ld. Proxy Counsel seeks adjournment on the grounds that the Counsel on record has undergone surgery.
3. List the case before the Regular Bench on **03.10.2024**.

-Sd-  
**DR. V G VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-  
**K. BISWAL**  
**MEMBER (JUDICIAL)**